

these encroachments under Public Premise (Prevention of Unauthorised Occupants) Act, 1971 has been taken by the Army authorities. There are, however, no reports of fresh encroachments in these Cantonments during the years 1993 and 1994.

Work Performance of CSD

7156. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the details of the total sale proceeds of the Canteen Stores Department during each of the last three years indicating its profits and losses separately;

(b) whether the Government propose to review the working of the CSD; and

(c) if so, the details of the action plan chalked out in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The sale proceeds and the profits earned by the Canteen Stores Department (CSD) in the years 1990-91 to 1992-93 are given in the following table. The CSD did not incur any loss in these years.

(in Rs. crores)

<i>Year</i>	<i>Sales Turnover</i>	<i>Net profits</i>
1990-91	824.46	40.50
1991-92	1028.68	28.76
1992-93 (Unaudited)	1172.08	50.98

(b) and (c). The functioning of the CSD is regularly reviewed by the Government from time to time and efforts are continuously made to improve productivity, sales performance, efficiency and responsiveness to the customers.

Leather Manufacturing Units

7157. PROF. M. KAMSON: Will the PRIME MINISTER be pleased to state:

(a) the number of leather manufacturing units in the country at present;

(b) the names of foreign agencies

assisting our leather industry;

(c) whether the Union Government propose to set up such units in some States with foreign assistance; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Based on a nation-wide survey on 'Capacity utilisation and scope for modernisation in Indian tanning industry' conducted by CLRI Madras - 1990,